Dealers and Declaration of Stocks) Order, 1984.

(Placed in Library. See_e No. LT-6460/88] Delhi Police (Appointment and Recruitment) (Amendment) Rules, 1985

THE MINISTER OF STATE IN THE MINISTRY OF HOME- AFFAIRS (SHRI SANTOSH MOHAN DEV): Madam I beg to lay on the Table, under sub section (2) of section 148 of the Delhi Police Act, 3978, a copy (in English and Hindi) of the Ministry of Home Affairs Notification No. 5/67/83-Home (P)|Estt. dated the 15th November, 1985, publishing the Delhi Police (Appointment and Recruitment) (Amenment) Rules, 1985. [Placed in Library. See No. 6470/88].

Child Labour (Prohibition and Regulation Rules, 1988

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS: (SHRI RADHAKISHAN MALAVIYA): Madam 1 beg to lay on the Table under sub-section (1) of section 19 of the Child Labour (Prohibition and Regulation) Act, 1986, a copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 847(E), dated the 10th August, 1988, publishing the Child Labour (Prohibition and Regulation) Rules 1988. [Placed in Library See No. LT-6555/88].

REPORTS OF STUDY TOURS OF THE COMMITTEE ON THE WEI FARE OF SCHEDULED CASTES AND SCHE-**DULED TRIBES**

SHRI RAMNARAYAN GOSWAMI (West Bengal): Madam I beg to lay on the Table a copy each (in English and Hindi of the following Reports of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :-

> (i) Report of the Study Tour of Study Group I of the Committee on its

Minister and Agriculture Minister's statement

- visit to Bangalore Chimbatore, Ooty, Cannanore and Mangalore during June-July, 1988.
- (ii) Report of the Study Tour of Study Group II of the Committee on its visit to Dehradun, Rishikesh Haridwar. Nainital and Lucknow during June-July, 1988.

BE. CLARIFICATION ON THE STATE-MENTS OF THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND ALSO THE MINISTER OF AGRICULTURE

SHRI B. SATYANARAYAN REDDY; (Andhra Pradesh): Madam Deputy Chairman, I would like to draw the attention of the House to the reported statement of Mr. Shiv Shanker, the Union Minister for Human Resource Development against the State Government at a press conference in Vijayawada. . . *

THE DEPUTY CHAIRMAN: Now, special mentions. No, no, it will not go on record. Mr. Virendra Verma. You have not sought the permission. Therefore, it is not going on record.

SHRI DIPEN GHOSH (West Bengal): Mr. Shiv Shanker is the Leader of the House, let him react, whether he has spoken or not.

SHRI B. SATYANARAYAN REDDY

THE DEPUTY CHAIRMAN: It will not go on record.

THB MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): Am I not entitled to speak?

SHRI DIPEN GHOSH: Just listen to what they are saying.

SHRI P. SHIV SHANKER: I do not know what you are saying. But I am en-

*Not recorded.

[Shri P. Shiv Shanker] (itled to speak. ..(Interruptions).. . I don't bothei about it. I said that projects worth of Rs. 5000 crores are pending n Andhra Pradesh. They don't have the noney. I said that and I stand by it. I can substantiate it. I can prove it. Let there be a discussion... (Interruptions)...

SHRI DIPEN GHOSH: If you stand by it, let there be a discussion...(Intterruptions)...

SHRIP. SHIV SHANKER: Why are you raising your voice? I am prepared for a discussion in the House, if you want. 1 am not worried about it. All of you are confusing yourselves by your voices. If you want a discussion, I am prepared for it.....(Interruptions)... What I said, Iam prepared to substantiate every word. (Interruptions)...

PROF. C. LAKSHMANA (Andhra Pradesh): Madam, the Minister wanted a discussion. Why not we have a discussion

SHRI P. SHIV SHANKER: If I have spoken... (Interruptions)... and if you want I am prepared to discuss that also. You know what is the truth. Then, why are you afraid of truth?...(Interruptions)Mr. Dipen is silently laughing. You

must learn this from him.

उप सभापति: अगर आपको इस पर कोई डिस्कश्न चाहिए तो आप बाकायदा नोटिस दीजिए तभी कुछ हो सकता है।

श्रीमित रेणुका चौधरी (अन्ध्र प्रदेश) : मंजर है. न।

SHRI P. SHIV SHANKER: I have no hesitation.

SHRI DIPEN GHOSH: Let there be a discussion on the issue arising out of the Centre's non-clearance of different projects of the State.

SHRI P. SLIIV SHANKER: Mr. Dipen Ghosh, I thought you had raised an objection to my statement. I am prepared to

substantiate my statement. (Interruptions). Every word I am prepared to substantiate. Let there be a discussion.

SHRI D1PLN GHOSH: I also want a discussion. (*Interruptions*).

THE DEPUTY CHAIRMAN: Let there be no discussion whether there should be a discussion or not. (InterruptionsV

आप चेयरमैन साहब के पास नोटिस भेज दीजिए, तभी कुछ हो सकना है।

Now, special mentions. Mr. VireiHjn. Verma. (Interruptions)

SHRI YASHWANT SINHA (Bihar) Madam, I am on a point of or4er.

उपसभापति : किस चीज के बारे में है?

श्री यशवंत सिन्हा . पिछले सप्ताह कृषि मंत्री श्री भजनलाल जी ने ग्राप्त्वासन दिया था विहार के भूकम्प पीड़ितों के वारे में ग्रांकड़े सदन में रखेंगे।

उपसभापति : यह विषय हाउस के सामने नहीं है। जो विषय हाउस के सामने होता है उस पर प्वाइंट आफ आईर होता है। इसलिए कोई प्वाइंट आफ आईर नहीं है।

श्री यशवंत सिन्हाः यह उनके ऐश्योरस से संबंधित है ः ः (स्थवधान)

Madam, what I saying is that the hon. Minister of Agriculture has assured this House, on a direction from the Chair, that he will come out with another statement regarding the casualties in the Bihar earthquake. Now, a whole week has gone by since then. But there has been no statement. I want to bring this to your notice so that you can direct the Minister of Agriculture to make a statement. (Interruptions).

THE DEPUTE CHAIRMAN: Now, Shri Virendra Verma.

SHRI VASHWANT SINHA: Madam, \ you must give a ruling on thai, It was a direction from the Chair.

THE DEPUTY CHAIRMAN : There is no point of order Please sit down.

DR. BAPU KALDATE (Maharashtra): He has said that one week has elapsed since the assurance. The Minister is not making a statement.

SHRI YASHWANT SINHA: There is ai' assurance on a direction from the Chair. (Interruptions).

SHRI BIPEN GHOSH: Madam, the Chair...(Interruptions)... has to ensure that the direction by the Chair is adhered to by the Government. (Interruptions).

THE DEPUTY CHAIRMAN . Ict sit down. Shri Virendra Verma.

SPECIAL MENTIONS

PURCHASE OF WESTLAND HELICOP-LERS FROM U.K.

श्री वीरेन्द्र वर्मा (उत्तर प्रदेश): माननीय उपसभापति नहोदया, सन 1985 में मई के महोने में देश के प्रधान मंत्रो माननीय श्री राजीव गांधी जी हैं इसी हाउस में वेस्टलैंड हेनोनोप्टर के फय करने को नामंजुर किया था। कई क्रोनेटियां और ग्रनेक रिपोर्ट, विशेषज्ञों को रिपोर्ट हैं कि वेस्टलैंड हे तो कोप्टर विलक्त बेकार हैं, नाकारा है और किसी भी हालत में इसे ऋय नहीं किया जाना चाहिए। वेस्टलैंड हेलीकोप्टर कंपनी ने नाम मात्र का कोई सुधार जजाया, बताया और 6 महीने पश्चात् विशेषज्ञों की रिपोर्ट के खिलाफ प्लानिंग कमांशन की सरकार न रिपोर्ट के खिलाफ भारत 2465 RSS/88-16

42 हेलीकोप्टर खरीदे जब कि उनका भावण्यकता 21 हेलीकोप्टरों की थी। इन 42 हेलीकोप्टरों में से जो कि 1986 में खरीदे गए, एक तिहाई बेकार हो चुके हैं। इसी हाउस में जब एक प्रशन के उत्तर में माननीय मंत्री जी ने बताया कि 55 वार उनका माल फंक्शनिंग हुआ, 38 के इंजिन बदले जा चुके हैं, तब भी मेरी समझ में नहीं आया कि जिन नए हेलीकोप्टरों के इंजिन बदले गए, और एक िहाई वेकार पड़े हैं, तो क्या केवल इस वजह से खरोदे गए कि वह ब्रिटिश कंपनी भारत सरकार को सहायता दे रही थी और उन्होंने उस मर्त पर ही भारत सरकार को हेलीकोप्टर खरीदने के के लिए दिए और जब कि ब्रिटिश सरकार ने अपनी सेना के लिए उन हेलीकोप्टर्स को ग्रावश्यकता नहीं समझी और उनको नाकारा स.वित कर दिया। महोदया, बावजूद इसके भी उनको भारत सरकार ने 'कथ किया यह बहुत आपत्ति की बात है। आप अगर उस दिन होंगी तो आपको मालुम होगा कि पूरे 45 मिनट तक इस हाउस में इस बारे में चर्चा रही और सभी माननीय सदस्यों ने यह मांग की कि शीर्ट इयुरेशन डिसक्शन इस के ऊपर की जाए परन्त इतना समय नहीं निकल सका और ऐसा किया भी नहीं गया। मैं यह नहीं समझ सका कि ज्य प्रवान मंत्री ने इस की नामंजुर कर कर दिया था तो किन कारणों से 6 महीने के पश्चात ही 41-42 खरीदे गये! इनका जो चल ने का खर्चा है जिस समय यह खरीदा गया था उस समय यह बनाया गया था कि 330 मिलियन पौंड होगा जब कि यह बढ़ कर 570 मिलियन पाँड हो गया। हर क्षेत्र में, हर प्रकार